

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5297

ANSWERED ON:06.09.2011

EXPENDITURE ON RENOVATION AND CONSTRUCTION OF BUNGALOWS

Ray Shri Rudramadhab

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government has laid down norms for incurring expenditure on renovation/ construction of Bungalow for the use of Union/ State Government Ministers including Chief Ministers; and

(b) if so, the details thereof and the details of enforcement/ prosecution as per the norms during the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)& (b): Yes, Madam. Certain norms are there for renovation/construction of the bungalows for the use of

Union Government Ministers. For renovation, the norms are in the form of CPWD's internal list under which works are carried out in the following heads:

1. Upgradation works 2. Aesthetic Improvement. 3. Retrofitting Union Government Ministers' bungalows.

For new construction, plinth area norms for Type VII and Type VIII bungalows have been laid down which are given at Annexure 'A'

As per the laid down norms for renovation 66 bungalows have been renovated till now.